

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 548 of 2020

IN THE MATTER OF:

**Umesh Saraf, Suspended Director,
Triumph Realty Pvt. Ltd.**

...Appellant

Versus

Tech India Engineers Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Yogesh Kumar Jagia, Advocate.

For Respondents: Mr. K. K. Tiwari, Advocate.

ORDER
(Through Virtual Mode)

13.07.2020: Shri K. K. Tiwari, Advocate appears for the Respondent and undertakes to file reply affidavit by tomorrow. Rejoinder, if any, may be filed within one week thereof.

List the appeal 'for admission (after notice)' on **27th July, 2020**.

Interim directions to be continued till next date.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc